

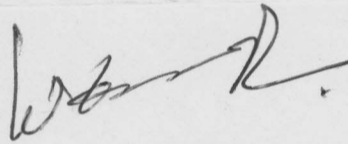
31.3.2005

Hon'ble Mr. D.R. Tiwari, AM

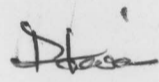
Hon'ble Mr. K.B.S. Rajan, JM

Heard Sri V. Srivastava brief holder of Sri R. Verma, learned counsel for the applicant and Sri A. Dwivedi brief holder of Sri S. Singh, learned counsel for the respondents.

MA 1228/05 has been filed to withdraw the OA for the reasons stated in para 2 thereof. The OA is accordingly, dismissed as withdrawn with liberty to the applicant to file a fresh OA if any grievance remains left.



JM



AM

/pc/